

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 203 of 2014

Dated : 10th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Tata Steel Ltd. ... Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Punit D Tyagi
Mr. Ankit Parhar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed

ORDER

The learned counsel for the respondent Sh Farrukh Rasheed seeks time to file reply by 17th November, 2014.

Post the matter on **05th December, 2014.** In the meantime, rejoinder, if any, may be filed by the Appellant.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Sh/jps